

Loan disbursal under self-employment schemes

†461. SHRI KAPTAN SINGH SOLANKI : Will the Minister of FINANCE be pleased to state :

- (a) the number of people to whom loans have been provided by the banks under self-employment schemes during the last three years alongwith the number of such banks;
- (b) the amount of loan provided to people by banks, under Jawahar Rozgar Yojana and Swarn Jayanti Rozgar Yojana, State-wise;
- (c) whether complaints have been received by Government regarding these projects; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) Number of people provided loan under the centrally sponsored Self Employment Schemes viz. Swarnajayanti Gram Swarozgar Yojana (SGSY), Swarn Jayanti Shahari Rozgar Yojana (SJSRY) and Prime Minister's Rozgar Yojana (PMRY) for 47 Scheduled Commercial Banks (SCBs) as reported by Reserve Bank of India (RBI) during the last three years is as under :

Year ending March	SGSY	SJSRY	PMRY *
2007	12,36,517	59,338	2,90,617
2008	14,33,228	67,342	3,02,581
2009	13,67,312	73,627	-

*The scheme has been discontinued with effect from 1.4.2008.

(b) The Jawahar Rozgar Yojana being a wage employment programme was not implemented by Banks. However, State-wise details of loan amount provided by Scheduled Commercial Banks under SGSY and SJSRY during 2006-07, 2007-08 & 2008-09 are at Statement (See below).

(c) and (d) General complaints for not sanctioning/ delay in sanctioning of loan by banks are received and the same are taken up with the concerned bank for remedial action.

Statement

Details of loans under Swarnajayanti Gram Swarozgar Yojana (SGSY) and Swarna Jayanti Shahri Rozgar Yojana (SJSRY) by SCBs 2006-07, 2007-08 and 2008-09

(Amount in Rs. Lakh)

Sl. No.	Name of the State/ U.T	Total loans under SGSY			Total loans under SJSRY		
		2006-07	2007-08	2008-09*	2006-07	2007-08	2008-09
1	2	3	4	5	6	7	8
1	Andhra Pradesh	8233.38	7307.83	3954.67	2111.14	2092.35	913.99
2	Assam	2631.74	1956.97	4366.03	98.34	299.75	195.60

†Original notice of the question was received in Hindi.

1	2	3	4	5	6	7	8
3	Bihar	11875.67	9043.88	6494.97	412.56	341.02	232.49
4	Gujarat	3257.29	3708.94	3819.34	1118.37	1208.07	1530.05
5	Haryana	2140.90	2019.65	2032.18	712.27	670.46	578.19
6	Himachal Pradesh	1088.42	660.73	807.04	115.32	74.58	42.30
7	Jammu & Kashmir	1335.99	1423.87	235.83	361.53	465.53	119.62
8	Karnataka	3510.58	3777.10	4644.17	792.11	962.22	1650.51
9	Kerala	2747.09	3059.10	7925.84	1100.80	611.54	608.15
10	Madhya Pradesh	6743.47	7393.96	9020.43	1660.55	2640.13	4283.50
11	Maharashtra	7629.54	8708.37	10297.92	1325.03	1651.53	2047.97
12	Manipur	62.67	81.22	160.87	1.25	0.00	0.00
13	Meghalaya	86.10	21.23	207.29	29.52	45.21	15.91
14	Nagaland	68.44	24.25	98.53	18.87	65.84	31.87
15	Orissa	7838.24	11508.78	10941.86	667.99	956.71	1678.48
16	Punjab	1491.35	1282.33	1085-93	62.16	89.27	87.36
17	Rajasthan	5464.82	5529.38	5074,15	1913.97	1998.88	2084.65
18	Sikkim	227.49	142.16	161.98	30.12	34.43	10.50
19	Tamil Nadu	11734.47	14163.33	18391.64	838.17	1267.04	1281.87
20	Tripura	373.23	505.32	428.57	70,95	105.16	107.95
21	Uttar Pradesh	15898.94	25442.40	15937.75	4699.47	5566.64	7628.33
22	West Bengal	7763.31	6552.16	6821.65	533.92	915.17	864.72
23	Andaman & Nicobar	39.98	16.73	6.60	8.20	14.62	11.64
24	Arunachal Pradesh	89.90	69.56	147.87	2.30	34.00	12.50
25	Chandigarh	0.60	55.20	0.00	40.85	56.30	22.48
26	Dadra & Nagar Haveli	1.00	8.88	8.71	0.00	0.00	0.00
27	Goa	97.95	117.43	218.83	16.95	13.17	11.89
28	Mizoram	41.24	19.50	29.95	10.30	13.30	36.75
29	Pondicherry	83.58	262.60	161.11	29.33	50.23	55.62
30	Lakshadweep	11.85	27.30	21.23	0.00	0.00	0.00
31	Daman & Diu	1.33	0.60	4.07	0.00	0.00	0.00
32	Delhi	18.18	0.00	8.54	120.75	109.94	97.83

1	2	3	4	5	6	7	8
33	Jharkhand	5515.66	6243.92	7546.57	151.96	188.44	324.42
34	Chhattisgarh	3518.45	4477.05	4328.24	487.07	639.73	1033.69
35	Uttaranchal	2498.42	1672.89	1764.81	501.25	539.12	488.03
	Total	114121.27	127284.62	127155.17	20043.37	23720.38	28088.86

Source: RBI. *Figures are provisional

Violation of ECB guidelines by ADAG

462. SHRI DHARAM PAL SABHARWAL : Will the Minister of FINANCE be pleased to refer to reply to Unstarred Question 1041 given in the Rajya Sabha on 14th July, 2009 and state:

(a) whether Directorate of Enforcement have completed the Investigations of alleged FEMA contravention by Anil Dhirubhai Ambani Group (ADAG) as requested by the Reserve Bank of India (RBI) for violating guidelines; and

(b) if so, the latest status of the investigations in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM):

(a) and (b) The investigations are still in progress.

Loan package from World Bank

463. SHRI M.P. ACHUTHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the World Bank has approved a 4.3 billion dollar loan package to India; and

(b) if so, the details thereof and for what purpose this loan is proposed to be utilized?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMONARAIN MEENA):

(a) and (b) The World Bank has approved four Projects with a total commitment amount of US \$ 4.395 Billion. These projects are part of additional financing of the World Bank to India for mitigating the global financial crisis.

The details of the loans are as follows:

1	2	3
Name of the Project	Amount (in US \$ million)	Purpose of Loan
1	2	3
1 Banking Sector Support Loan	2000	Capitalisation of PSU Banks
2. India Infrastructure Company Limited	1195	To facilitate private participation in infrastructure through the provision of long term financing and to stimulate the development of a long term debt financing market for infrastructure in India.